

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, (COURT-II)**

**Item No. 219**  
**(IB)-3208(ND)2019**

**IN THE MATTER OF:**  
**Punjab National Bank**

... **Applicant/Petitioner**

**Vs.**

**M/s. Qutab Mercantile Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 17.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

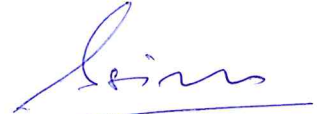
**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Abishek Jebaraj for the Applicant, Mr. Balvinder Ralhan, Advocate for Corporate Debtor

**ORDER**

Renotify this case on 26.08.2021



**(T.S. SINGH)**  
**COURT OFFICER**